

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **29.10.2024** (TUESDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 378/2024 For Stay IA No. 1033/2024	S.Sankaranarayanan And 32 Ors. Vs Mr. Balakrishnan Venkatachalam, RP of M/s. Sovereign Developers & Infrastructure Pvt. Ltd.  <b>WITH</b>	Mr. AG Sathyanarayana	Mr. Gautam S Raman
2.	Comp App (AT) (CH) (Ins) No. 384/2024 To dispense with IA No. 1045/2024 For Stay IA no. 1046/2024	Balakrishnan Venkatachalam, RP of Sovereign Developers and Infrastructure Pvt Ltd  <b>WITH</b>	Mr. Gautam S Raman	
3.	Comp App (AT) (CH) (Ins) No. 386/2024 To dispense with IA No. 1048/2024 For Stay IA No. 1049/2024	Balakrishnan Venkatachalam, RP of Sovereign Developers and Infrastructure Pvt Ltd.	Mr. Gautam S Raman	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 213/2024	M Ramakanth Vs Nagarjuna Fertilizers and Chemicals Ltd.	Mr. M Ramakanth Party-in-person	Ms. Kopal Sharraf

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	TA (AT) No. 272/2021 (CA (AT) No. 47/2020)	Anitha Rayapati & 2 Ors Vs BIT Corp. Pvt. Ltd. & 7 Ors.	Ms. B Srujana	Mr. A Subba Rao-R2, R5 R7, R8

6.	IA No. 913/2024 (To Recall) in Comp App (AT) (CH) (Ins) No. 419/2022 Leave to file IA No. 947/2024	ISPT LLC Vs M/s Indo Shell Mould Ltd. & Anr.	Mr. Vikram Veerasamy	
7.	Comp App (AT) (CH) (Ins) No. 295/2021	GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd	Mr. Arun C Mohan	Mr. Vishnu Mohan

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Contempt Case (AT) No. 2/2022	Shri Venkat Sudhakar Satthur Vs Dictasol (India) Private Limited & 10 Ors.	Mr. S Ram Babu	Mr. P Elayaraj Kumar- R2
9.	IA No. 2067/2019 (For Condone Delay) in TA 106-107/2021 (Comp App (AT) No. 171-172/2019 For Stay IA No. 2068/2019 For Exemption IA No. 2069/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax	Mr.S Sathyanarayana	
10.	TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Smt Mallina Bharathi Rao Vs The Gowthami Solvent Oils Ltd. & Anr.	Mr. TK Bhaskar	M/s Chandhiok & Mahajan
11.	IA No. 295/2023 & 870/2024 (For Additional docs) in Comp App (AT)(CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
12.	IA No. 1360/2023 & IA No. 100/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramaniam & Associates

13.	IA No. 967/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs M/s. Om Shakti Renergies Limited	Mr. Arfat Mohammed	Mr. VVSN Raju
14.	IA No. 1012/2024 (Condone Delay) In Comp App (AT) (CH) (Ins) No. 368/2024 For Exemption IA No. 1010/2024 Interim relief IA No. 1011/2024	Omkara Assets Reconstruction Pvt. Ltd. Vs Mr. Yadavalli Sai Karunakar Erst. Liquidator, BS Limited & Anr.	Ms. Lakshana Viravalli	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	TA (AT) No. 262/2021 (Comp App (AT) No. 01/2020)	Adita Bio Sys Pvt. Ltd. & 3 Ors Vs Suhas Yeled Sharanabasappa & Anr.	Mr. CS Naman G Joshi	
16.	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd	Ms. Mumaneni Vazra Lakshm	Mr. R Laxman
17.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
18.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
19.	Comp App (AT) (CH) No. 28/2023	Anika Gupta Vs Radha Ballabh Gupta <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
20.	Comp App (AT) (CH) No. 29/2023	Vishnukant Gupta Vs Radha Ballabh Gupta <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
21.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar

22.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. PB Krishan	Mr. PJ Anil Kumar
23.	Comp App (AT) (CH) (Ins) No.388/2023 For Stay IA No. 1179/2023	Supreme Overseas Exports India Pvt. Ltd. Vs Mr. V Duraisamy & 4 Ors	Mr. Bendi Raviteja	Mr. D Ebenezar Inbaraj- R1 Mr. B Thilak Narayanan- R4 R5
24.	Comp App (AT) (CH) No. 12/2024	Kaniyamparambil Madhavan Babu & Anr. Vs Vyapar Mandir Palarivattom Pvt. Ltd. & 6 Ors.	Ms. Saranya VS	
25.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt. Ltd. Vs Mphasis Ltd. & 2 Ors.	Mr. Amir Bavani M	Mr. PS Suman- R1
26.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt. Ltd. Vs Aishwarya heights Infra Pvt. Ltd.	Mr. Ricab Chand	
27.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr	Mr. BSV Prakash Kumar	
28.	Comp App (AT) (CH) (Ins) No.350/2024 For Stay IA No. 958/2024	Veerabhadrapa Girish, Suspended Director of M/s. SL Residential Layout Pvt. Ltd Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	TA (AT) No.133/2021 (Comp App (AT) No.25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors.	Dr. KS Ravichandran, PCS	Mr. Srikanth Mohan- R1

30.	TA (AT) No. 267/2021 (CA (AT) No. 41/2020)	Shri M.Gopal Vs Shri Ganga Reddy & 2 Ors.	Mr. MVV Ramana	
31.	TA (AT) No. 282/2021 (CA (AT) No. 82/2020 For Stay IA No. 1344/2020 For Exemption IA No. 1345/2020)	Baby Mathew & Anr. Vs Mr Jacob Thoomkuzhy & 9 Ors.  <b>WITH</b>	M/s UKCA & Partners	Dr. KS Ravichandran- R5- R10
32.	TA (AT) No. 284/2021 (CA (AT) No. 98/2020 For Stay IA No. 1592/2020 For Exemption IA No. 1593/2020)	Mr. Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors	Dr. KS Ravichandran Ms. S Manjula Devi	M/s UKCA & Partners- R1, R6 Mr. Menon- R2-R5
33.	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer, SGST Dept. Kerala State Vs Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
34.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 Urgent Listing IA No.54/2022 For Stay IA No.55/2022	PM Johny Vs. KJ Paul & 8 Ors	Mr. Saai Sudharsan Sathiyamoorthy	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran- R2 Mr. Mohan Pulickkal- R5, R9
35.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesley Mr. Thomas T Jacob
36.	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr. Vs Mira Alloy Steels Pvt Ltd. & Anr	Mr. R Vidhya Shankar	Mr. Roshan Atiq M R2
37.	Comp App (AT) (CH) (Ins) No.78/2022 For Stay IA No.158/2022 Urgent Hearing IA No.159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri RP & 4 Ors	Ms. Savitha K. Jagadeesan	Mr. Ramaswamy Meyappan- R1

38.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs Swiss Garnier Genexiaa Sciences Pvt. Ltd.	Mr.Vipin Warriar	M/s Ak Mylsamy & Associates
39.	Comp App (AT) (CH) (Ins) No. 226/2022 For Exemption IA No. 484/2022	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt. Ltd.	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnam Raju
40.	Comp App (AT) (CH) No. 10/2024 For Exemption IA No.163/2024 For Stay IA No.162/2024 For Direction IA No.765/2024 To Adv. Hg. IA No.695/2024 Contempt Case No. 4/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R5

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),  
or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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